

16.04.2025

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REGULAR MATTER

COURT NO. 1
DIVISION BENCH-I
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HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

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REGULAR MATTERS

1. W.P.(C) 3933/2018 CM APPL. 53122/2018 IST 5 CASES	NIPUN KUMAR MALHOTRA Vs. UNION OF INDIA AND ORS.	DEHADRAI AND CO., SHAILESH MADIYAL, DR SUSHIL KUMAR GUPTA, JASWANT RAI AGGARWAL, GAUTAM JHA, B S ARORA, SUDHANSHU PRAKASH
2. FAO (COMM) 29/2022 CM APPL. 8304/2022 CM APPL. 8305/2022	M/S SVR ENGINEERS Vs. DELHI METRO RAIL CORPORATION LTD.	PRAVEEN AGRAWAL, S S SASTRY
3. FAO (COMM) 36/2022 CM APPL. 11304/2022	HEMANT SINGH Vs. GRANT THORNTON INDIA LLP	JAI GUPTA, AMBAR QAMARUDDIN
4. FAO (COMM) 47/2022 CM APPL. 15362/2022	UNION OF INDIA Vs. M/S ARORA CONSTRUCTIONS COMPANY PVT. LTD.	RIPUDAMAN SINGH BHARDWAJ, AADITYA VIJAY KUMAR
5. RFA (COMM) 5/2022 CM APPL. 23078/2022 CM APPL. 6597/2022 WITH RFA (COMM) 55/2022	KALINDEE VNC JV & ORS. Vs. ENPEECON	D&V LEGAL, MANBHAR MITTAL
6. RFA (COMM) 55/2022 CM APPL. 37484/2022 CM APPL. 37485/2022	ENPEECON Vs. KALINDEE VNC JV & ORS.	MANBHAR MITTAL, D&V LEGAL
7. RFA (COMM) 11/2022 CM APPL. 11696/2022 CM APPL. 11699/2022 CM APPL. 56311/2023	SUBHASH DIWAN Vs. MS DEVRAHA COMMUNICATIONS LIMITED	GURJEET SINGH, BARINDER SINGH MALIK
8. RFA (COMM) 42/2022	CMI LIMITED Vs. LADHU RAM AND SONS & ORS.	RAM SHANKAR, MOHIT SETH, SWECHCHA MISHRA

COURT NO. 37
DIVISION BENCH-II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

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REGULAR MATTERS

1A RFA(COMM) 70/2023	M/S AVIAXPERT PVT LTD Vs. DELEX CARGO INDIA PVT. LTD AND ANR & ANR. (SUB. TO OVERNIGHT PART HEARD)	SUMIT KUMAR SHUKLA,GAUTAM SWARUP
1. ITA 560/2005	M/S SRJ SECURITIES LTD Vs. ADDITIONAL COMMISSIONER OF INC	RISHI AGRAWALA,J.R. GOEL,SAUBHAGYA AGGARWAL, ZOHEB HOSSAIN,NEHA TANDON,B.S.SHUKLA & CO.
2. ITA 1007/2005	SCOMMISSIONER OF INCOME TAX, D Vs. M/S NATIONAL PANASONIC INDIA P	M S SYALI,S AGGARWAL
3. ITA 1012/2005	COMMISSIONER OF INCOME TAX XI Vs. MRS. MADHU JAN	SANJEEV SABHARWAL, ZOHEB HOSSAIN
4. ITA 1064-67/2005	PUNJAB NATIONAL BANK THR.ASST. Vs. DEPUTY COMMISSIONER OF INCOME	DHRUV METHA,YASHRAJ SINGH,KARAN KHANNA,P L BANSAL,VISHNU SHARMA
5. ITA 1097/2005	COMMISSIONER OF INCOME TAX V Vs. M/S NEW LIGHT APPARELS LTD.	SATYEN SETHI
6. ITA 1109/2005	THE COMMISSIONER OF INCOME TAX Vs. M/S SAMTEL COLOR LTD.	J R GOEL
7. ITA 1115/2005	COMMISSIONER OF INCOME TAX ARA Vs. SUBRATA ROY SAHARA, LUCKNOW	AAROHI BHALLA
8. ITA 1118/2005	COMMISSIONER OF INCOME TAX Vs. M/S DIWAKAR ENGINEERS LTD.	ST. COUNSEL(TAX)
9. ITA 1131/2005	COMMISSIONER OF INCOME TAX Vs. M/S DALMIA RESORTS INTERNATION	VISHNU SHARMA,JITENDER SAINI
10. ITA 1162/2005----- 	NATIONAL AGRICULTURAL COOP.MKT Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY,J R GOEL,D M SAWHNEY,M P RASTOGI,K N AHUJA
11. ITA 1163/2005 	NATIONAL AGRICULTURAL M.F.OF I Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY,J R GOEL,D M SAWHNEY,M P RASTOGI,K N AHUJA
12. ITA 1164/2005 	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY,J R GOEL,M P RASTOGI,K N AHUJA,D M SAHNEY
13. ITA 1166/2005 	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY,J R GOEL,D M SAHNEY,M P RASTOGI,K N AHUJA
14. ITA 1168/2005-----	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME	JOSEPH VELLAPALLY,D M SAHNEY,K N AHUJA,J R GOEL,M P RASTOGI

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REGULAR MATTER

TAX NEW

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DIVISION BENCH- III
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HON'BLE MR. JUSTICE RAJNEESH KUMAR GUPTA

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REGULAR MATTERS

1. W.P. (C) 21421/2005 W.P. (C) 21422-21423/2005	SANDEEP KHURANA & ORS. Vs. GOVT. OF N.C.T. OF DELHI & ANR	MR. SONDHI NARULA DALAL, MR. SANJEEV NARULA, SATYAKAM
2. W.P. (C) 8217/2006 CM APPL. 6071/2006	T.K.A. PADMANABHAN Vs. UOI & ORS.	PET. IN-PERSON, MANU MRIDUL, RAGHUPATHY RAMACHANDRAN
3. W.P. (C) 15031/2006 CM APPL. 11931/2006 WITH W.P. (C) 13676/2006	MINISTRY OF RAILWAYS Vs. THE ASSESSING AUTHORITY & ORS.	NEERA GUPTA, R.A. IYER, RAJ BATRA, KISHAN KUMAR
4. W.P. (C) 16454/2006	SHARP BUSINESS SYSTEMS INDIA L Vs. UOI & ANR	J.K. MITTAL, SACHIN PURI, SUNIL UPADHYAY, SONIA SHARMA
5. W.P. (C) 16714/2006----- WITH W.P. (C) 1049/2007 	M/S TIRATH RAM SHAH CHARITABLE Vs. COMMISSIONER OF VALUE ADDED TAX	MR. A.C. CHAWLA, MR. RAJ BATRA, SANJOY GHOSE
6 . W.P. (C) 1049/2007 WITH W.P. (C) 16714/2006 	ESCORTS HEART INSTITUTE & RES. Vs. THE COMMISSIONER OF TRADE & TAX	PRADEEP JAIN, H.L. TENEJA

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REGULAR MATTER

7 . W.P. (C) 3955/2007----- WITH W.P. (C) 16714/2006	INDRAPRASTHA MEDICAL COORP. LT Vs. COMMISSIONER OF TRADE & TAX &	MR. PRADEEP JAIN,MR. H.L. TANEJA
8. ST.REF. 1/2007	CASSETTE SHOPPE Vs. COMMISSIONER OF SALES TAX E.,RAJESH MAHNA DELHI	RANDHIR CHAWLA,ABHAR
9 . W.P. (C) 3184/2007 CM APPL. 5989/2007 WITH W.P. (C) 4217/2007	BHARAT BHUSHAN SURI Vs. UOI & ANR.	MR.J.K.MITTAL,MS. ANJANA GOSAIN,MR. SUNIL UPADHYAY,MR. K.K. AGGARWAL,HARPREET SINGH,RAGHUPATHY RAMACHANDRAN
10. W.P. (C) 4217/2007	BAJAJ CAPITAL LTD. Vs. UOI & ANR	J.K.MITTAL,ANJANA GOSAIN,MR. KAILASH AGGARWAL
11 ST.APPL. 14/2008	COMMISSIONER OF VALUE ADDED TAX Vs. DHARAM PAL PREMCHAND LTD	RAJESH MAHNA,BINA GUPTA
12. W.P. (C) 8800/2008	M/S AHLUWALIA CONTRACTS (I) LTD. Vs. THE COMMISSIONER , TRADE & TAXES DEPT.	S.K. SARWAL,RAJESH MAHNA
13 LPA 744/2010----- CM APPL. 18679/2010 WITH LPA 745/2010	CENTRAL DISTILLERY BREWERIES LTD Vs. GOVERNMENT OF NCT OF DELHI & ORS	ANJALI K VARMA,ARUNA TIKU
14 LPA 745/2010 CM APPL. 18680/2010 WITH LPA 744/2010	BALBIR DISTILLERY LTD Vs. GOVT OF NCT OF DELHI & ORS	ANJALI K VARMA,ANJUM JAVED
15 LPA 794/2010 CM APPL. 19933/2010 WITH W.P. (C) 6929/2009	BALBIR DISTILLERY LTD Vs. GOVT OF NCT OF DELHI & ORS	NIRAJ GUPTA
16 W.P. (C) 6929/2009----- WITH LPA 744/2010	UNITED SPIRITS LTD. Vs. THE GOVT. OF NCT OF DELHI & ORS.	ANJALI K. VARMA,ANJUM JAVED
17. W.P. (C) 7058/2009	M/S VARDHMAN PROPERTIES LTD. Vs. THE VALUE ADDES TAX OFFICER & ORS.	A.C. CHAWLA,H.L. TANEJA,SANA ANSARI

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REGULAR MATTERS

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| 1. EFA(OS) 19/2013-----
CM APPL. 1462/2020
WITH EFA(OS) 21/2013
(SUB. TO OVERNIGHT PART HEARD) | VINOD KHANNA & ORS
Vs. N P S BHANDARI & ANR | AB & CO,KAJAL
CHANDRA,RAJENDER KUMAR
AGGARWAL |
| 2. EFA(OS) 21/2013
CM APPL. 18371/2018
CM APPL. 1464/2020
(SUB. TO OVERNIGHT PART HEARD) | SHRI P D KHANNA (DECEASED)
THR LRS
Vs. SHRI L R KHANNA
(DECEASED) THR LRS & ORS | VIKRAM NANDRAJOG,AMIT
CHAWLA,KAJAL CHANDRA,RAJESH
MANCHANDA,RAJENDER KUMAR
AGGARWAL |
| 3. EFA(OS) 24/2013-----
CM APPL. 1454/2020

(SUB. TO OVERNIGHT PART HEARD) | MR Y P KHANNA(D) THR LRS &
ORS
Vs. MR N P S BHANDARI & ORS | DEEPAK TYAGI,KAJAL
CHANDRA,RAJENDER KUMAR
AGGARWAL |
| 4 MAT.APP. 75/2011
IST 5 CASES | KASHI PRASAD
Vs. MADHU | BASANT K GUPTA,AJAY KUMAR
UPADHYAY,CHIRAG JAMWAL |
| 5. W.P. (C) 6742/2003 | PARKASH CHAND
Vs. GOVT.OF NCT OF DELHI &
ORS. | SHYAMBABU,PANKAJ KUMAR,
JK CHOUDHARY,ADITYA
MOHAN |
| 6. W.P. (C) 6750/2003 | PRABHU DAYAL
Vs. CP & ORS. | ANIL SINGAL,MK
BHARDWAJ,ADITYA
MADAN,SUJATA KASHYAP,
ANUJ AGGARWAL |
| 7. W.P. (C) 7354/2003
CM APPL. 57476/2023 | P.S.CHANDEL
Vs. UOI & ORS. | S.K.SINHA,U.HAZARIKA,
MUKUL SINGH,AMIT GUPTA,
RAHUL SHARMA,ANIL NAG,
MUKUL SINGH |
| 8. W.P. (C) 8618/2003 | B.K.SINGH
Vs. UOI & ORS. | D.K.RUSTAGI,RAHUL SHARMA,
R.V.SINHA,A. DASGUPTA,
ANIL NAG,PRAG CHAWLA,
VINIT C.SHARMA |
| 9. W.P. (C) 8807/2003
CM APPL. 13885/2003 | DAVID
Vs. G.M. NORTHERN RAILWAYS &
ANR. | S.N. KUMAR,SUNIL
GAUTAM,JAGJIT SINGH |
| 10 W.P. (C) 8923/2003 | RAJENDRA KUMAR KATARYA
Vs. UOI & ANR. | S.K.RUNGTA,M.L.SHARMA,
ASHWANI BHARDWAJ |
| 11 W.P. (C) 9461/2003 | H.R.MALHOTRA
Vs. UOI & ORS. | SANJAY KR.DAS,S.NIJJIN,SANJAY
JAIN,RUCHI JAIN |
| 12 W.P. (C) 980/2004-----
W.P. (C) 981-982/2004
CM APPL. 875/2004
WITH W.P. (C) 1786/2004
W.P. (C) 17658/2004 | UOI & ORS.
Vs. B.N.CHAUBEY & ORS. | R.V.SINHA,GARIMA
SACHEDEVA,PRATIMA NAIN
LAKRA, PRASHANTI
PRASAD,POONAM SINGH,AMRITA
PRAKASH, |
| 13 W.P. (C) 17658/2004
W.P. (C) 17659-17660/2004
CM APPL. 13237/2004
WITH W.P. (C) 1786/2004 | THE UOI & ORS.
Vs. BADRI PRASAD PRAJAPATI | A.K.BHARDWAJ,PRASHATI
PRASAD,DEEPTI,R.V.SINHA,REKHA
PALLI,POONAM SINGH,AMRITA
PRAKASH |

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14. W.P. (C) 1786/2004-----|
CM APPL. 1527/2004
CM APPL. 3716/2004
WITH W.P. (C) 17658/2004

UOI
Vs. V.P.SHARMA

B.K.BERERA, PRASHANTI
PRASAD, A.K. BHARDWAJ

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DIVISION BENCH-V
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W.P. (C) 13193/2009, W.P. (C) 47/2010-----FOR 17.4.2025 IN ANM SUPPL., LPA 316/2010-----FOR 21.4.2025 IN ANM SUPPL., W.P. (C) 817/2010-----FOR 21.4.2025 IN ANM SUPPL., W.P. (C) 3440/2010, W.P. (C) 4512/2010-----FOR 22.4.2025 IN ANM SUPPL., W.P. (C) 5984/2010-----FOR 23.4.2025 IN ANM SUPPL., W.P. (C) 6430/2010, W.P. (C) 7685/2010-----FOR 23.4.2025 IN ANM SUPPL., W.P. (C) 7227/2010-----FOR 24.4.2025 IN ANM SUPPL.

REGULAR MATTERS

1. LPA 746/2011	EVENT & ENTERTAINMENT MANAGEMENT ASSOCIATION Vs. UNION OF INDIA & ORS	KG BANSAL, GEETANJALI, HIMANSHU BAGA, SUMEET PUSHKARNA
2. LPA 654/2012 CM APPL. 16854/2012 CM APPL. 16856/2012	UV ENTERPRISES Vs. NEW BHARAT RICE MILLS	KG BANSAL, AASTHA DHAWAN
3. W.P. (C) 298/2011	RAM NARAIN SINGH Vs. UOI AND ORS	ABHISTH KUMAR, ABHISHEK KUMAR
4. W.P. (C) 397/2011	PRITAM DAS Vs. UOI AND ORS	SHAKEEL AHMED, , ABHIMANYU KUMAR

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5. W.P. (C) 3838/2011	POONAM CHOPRA Vs. UNION OF INDIA & ORS.	SHREE PRAKASH SINHA, SOUNAK SITIMAYA DAS
6. W.P. (C) 2598/2012	CHANDRA MOHAN, SI/RT & ORS Vs. UNION OF INDIA & ORS	HD SHARMA, R. RAVICHANDRAN
7. W.P. (C) 5756/2012	RAJESHWAR SINGH Vs. UNION OF INDIA AND ORS	
8. W.P. (C) 6145/2012	PARAMJIT SINGH SALARIA AND ORS Vs. UNION OF INDIA AND ANR	JABAR SINGH
9. W.P. (C) 6196/2012	SURAJ JAISWAL AND ORS Vs. UNION OF INDIA AND ORS	
10. W.P. (C) 7593/2012	EX. CONST. SHRIPAL (SINCE DECEASED, THROUGH LR'S) Vs. UOI & ANR	SK VASHISTHA

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DIVISION BENCH-VI
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1. CRL.A. 269/2002 CRL.M.A. 982/2002 Other Case filed against same P.S.-FIR No. : (SULTAN PURI-736/1998) CRL.A. 264/2002 filed by YASHPAL (D. of Hearing : 22-11-2018) CRL.A. P.S.-FIR No. : (SULTAN PURI-736/1998)	BANARSI DASS Vs. STATE GOVT. L OF N.C.T. OF DELH	J.M.KALIA, AKSHAY BIPIN, R.D. JOLLY, RAVINDER CHADHA
2. CRL.A. 337/2003 P.S.-FIR No. : (JAFFARPUR KALAN-40/2000)	SATBIR SINGH Vs. STATE	RAJESH MAHAJAN/JAIL 1, RAVINDER CHADHA, V.K. RAINA/ROHINI JAIL, RAVINDER CHADHA
3. CRL.A. 422/2002	KAILASH SINGH Vs. STATE	RAVINDER CHADHA, SUMEET VERMA, AKSHAY BIPIN, MR. ANIL SONI, MR. RAJESH MAHAJAN/JAIL 2, THR. ROHINI JAIL, MR. V.K. RAINA, MR. FATEH CHAND GIRI/J-2

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Other Case filed against same P.S.-FIR No. : (MANDIR MARG-492/1998)
CRL.A. 198/2002 filed by BENI PRASAD SAXENA (Disposed on : 29-05-2002)
CRL.A. 31/2002 filed by DEVENDER KUMAR GOEL (Disposed on : 15-05-2014)
CRL.A. P.S.-FIR No. : (MANDIR MARG-492/1998)

4. CRL.A. 942/2002 STATE (GOVT. OF NCT OF DELHI) SEEMA GULATI, MUKTA
Vs. RAM KUMAR & ANR. GUPTA, RAJEEV NASEEM
CRL.A. P.S.-FIR No. : (DABRI-49/92)
5. CRL.A. 341/2003-----| NASIR AHMAD R.M.TUFAIL & CO., RAVINDER
WITH CRL.A. 347./2003 | Vs. STATE CHADHA, SUMEET VERMA
CRL.A. 387./2003 |
CRL.A. 396./2003 |
CRL.A. 508./2003 |
CRL.A. 554./2003 |
Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)
6. CRL.A. 347/2003 | JAGJIT SINGH K.B.ANDLEY & CO., RAVINDER
WITH CRL.A. 387./2003 | Vs. STATE OF DELHI CHADHA, RAVINDER
CRL.A. 396./2003 | CHADHA, RAVINDER CHADHA,
CRL.A. 554./2003 | SUMEET VERMA, M.L.
CRL.A. 508./2003 | YADAV, B.S. MATHUR, ANISH
CRL.A. 341./2003 | SHRESTHA
Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)
7. CRL.A. 387/2003 | NARENDER alias KITTU RAMESH GUPTA, ANIL
WITH CRL.A. 347./2003 | Vs. STATE N.C.T. OF DELHI SONI, RAVINDER CHADHA, SUMEET
CRL.A. 341./2003 | VERMA/JAIL NO.2
CRL.A. 396./2003 |
CRL.A. 508./2003 |
CRL.A. 554./2003 |
Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)
8. CRL.A. 396/2003 | MOHAMMAD NADIR KHAN AELTEMESH REIN, ANIL SONI,
WITH CRL.A. 347./2003 | Vs. STATE OF DELHI RAVINDER CHADHA, RAVINDER
CRL.A. 374./2003 | CHADHA, RAVINDER CHADHA, A U
CRL.A. 387./2003 | KHAN, JAVED AHMED
CRL.A. 508./2003 |
CRL.A. 554./2003 |
Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)

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- CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)
9. CRL.A. 508/2003 | SURESH | P.D. SHARMA,RAVINDER CHADHA
WITH CRL.A. 347/2003 | Vs. STATE OF DELHI
CRL.A. 348/2003 |
Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)
- 10 CRL.A. 554/2003-----| NAND KISHORE | HARSH JAIDKLA,RAVINDER
WITH CRL.A. 508/2003 | Vs. STATE | CHADHA,MANISH KUMAR
CRL.A. 341/2003
CRL.A. 396/2003
CRL.A. 347/2003
CRL.A. 387./2003
Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)
- 11 CRL.A. 343/2003-----| NARINDER KUMAR BABBAR | PAWAN KUMAR
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| | CHADHA,S.K. SOOD,AK
| | DUTTA,NEELAM GROVER
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- 12 CRL.A. 649/2003-----| VASAN SADASHIV SOMAN | D.K.SINGH, A.K.
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| | RICHA KAPUR, R.N. TIWARI
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REGULAR MATTERS

1. W.P. (C) 9638/2006-----| RESIDENTS AND | BAHAR U.BARQI,KAPIL
W.P. (C) 9639-9644/2006 | SHOP.WEL.ASS.PRE | DUTTA,VINOD KR.,SANJAY
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| | SALWAN,SHIVINDER CHOPRA,SHIV
| | KR.,AJAY ARORA,SATYAM
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- 2 . W.P. (C) 2984/2013-----| RAJINDER KHURANA | BAHAR U BARQI
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3. W.P. (C) 6855/2009 CM APPL. 40709/2018	CHHOTTO DEVI & ORS. Vs. FINANCIAL COMMISSIONER & ORS.	B.S.MAAN, ANKUR CHHIBER, RAJIV KUMAR, RAKESH MUKHIJA, VS RANA, NAUSHAD AHMED KHAN
4. W.P. (C) 4603/2010 CRL.M.A. 5607/2011 CM APPL. 18176/2014	KARAM VIR SINGH AND ORS Vs. UMRAO KAUR AND ORS	JK JAIN, PV, ANUJ AGGARWAL, JAI SAHAI ENDLAW
5. W.P. (C) 5989/2010	SAHIB SINGH & ORS Vs. GOVT OF NCT & ORS	V P RANA, VARUN NISCHAL
6. W.P. (C) 1622/2011	JAI KISHAN Vs. GNCT AND ORS	RAKESH MUKHIJA, NS DALAL
7. W.P. (C) 5942/2011	UMED SINGH AND ORS Vs. VIJAY PAL AND ORS	NS DALAL
8. W.P. (C) 6113/2011	MIR SINGH & ORS Vs. GOVT OF NCT OF DELHI & ORS	SURAT SINGH, ZUBEDA BEGUM
9. W.P. (C) 6800/2011	DHARAM SINGH (DECEASED) THROUGH LRS Vs. GOVT. OF NCT OF DELHI AND ORS	B.S.MAAN, SUMAN SINGH, B S MATHUR
10 W.P. (C) 8958/2011	GOVT. OF NCT OF DELHI & ORS. Vs. BALBIR SINGH	ZUBEDA BEGUM, VATSALA CHAUHAN
11. W.P. (C) 5753/2012 CM APPL. 4215/2014	DES RAM Vs. FINANCIAL COMMISSIONER, GOVT. OF NCT OF DELHI AND ORS	A.K.SINGH, SATVIK VARMA

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1A RSA 98/2012 CM APPL. 10672/2012 CM APPL. 10673/2012	DELHI DEVELOPMENT AUTHORITY Vs. MUSLIM QUBRISTAN & ORS	SHOBHANA TAKIAR, G.M.FARUKHI, DHANESH RELAN
2A RSA 185/2017 CM APPL. 30612/2021	FAQIR CHAND & ORS Vs. NISHA & ORS	ABHEY NARULA & SHASHANK KATYAYEN, HARPREET SINGH
3A RSA 167/2022 CM APPL. 55767/2022	USHA KAPOOR & ORS. Vs. ARUNA KAPOOR & ANR.	MOHIT GUPTA

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4A RSA 126/2024

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1.. W.P. (C) 8379/2003
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3.. W.P. (C) 15035/2004
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4. W.P. (C) 15463/2004-----|
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WITH W.P. (C) 17094/2004 |

MINVERVA MILLS & ORS.
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NAVEEN R. NATH, SONAL KUMAR
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5. W.P. (C) 17094/2004-----|
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SHIV VERMA & ORS.
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NARESH KAUSHIK, SONAL KUMAR
SINGH, BALENDU SHEKHAR, PRAGYA
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KAMAL MEHTA, MONICA GARG,
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6.. W.P. (C) 18412/2004
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TAPESH K. SINGH, ANURAG
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7.. W.P. (C) 18568/2004

B.R.BUNKAR & ANR
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8.. W.P. (C) 4347/2016
CM APPL. 18215/2016
IST 10 CASES

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9 . W.P. (C) 19017/2004

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R.VASUDEVAN, M.K.DATTA,
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10. RSA 8/2005

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11. W.P. (C) 5105/2005
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12. W.P. (C) 6999/2005
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13. W.P. (C) 7377/2005

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14. W.P. (C) 7788/2005	V.K.GARG Vs. THE REGISTRAR GENERAL, DELHI H	R.P.VATS, ADITI GUPTA, ANURAG MATHUR, VIRAJ R DATAR, A. AHLAWAT, LATIKA CHAUDHARY, J P SINGH
15. W.P. (C) 8158/2005	POWER GRID EMPLOYEES TRADE UNI Vs. UOI AND ORS	SIKRI AND COMPANY, K.B.RAJU, AJAY JHA, RAVI SIKRI, R V SINHA, K.K.RAI, AS SINGH
16. W.P. (C) 8312/2005	R.N.VERMA Vs. UOI AND ORS.	MR. M.Y.KHAN, S.K.GUPTA

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1. CRL.L.P. 143/2005 WITH CRL.REV.P. 505/2009	CBI Vs. SANJAY BHATIA	NEELAM GROVER, RAKESH TIKKU, PRAKASH GAUTAM, ABHINAV BAJAJ
2. CRL.L.P. 79/2007	SATYA PRAKASH Vs. NIDRESH GOEL	SANJAY SHARMA, B.T. SINGH, M.K.JHA
3. CRL.L.P. 192/2007	SATYA PRAKASH Vs. NIDRESH GOEL	SANJAY SHARMA, B.T.SINGH, M.K.JHA
4. CRL.M.C. 3633/2011 WITH CRL.REV.P. 399/2010 Other Case filed against same P.S.-FIR No. : (KASHMERE GATE-199/2009) BAIL APPLN. 1830/2009 filed by USHA RANI (Disposed on : 24-09-2009) CRL.REV.P. 399/2010 filed by RAJEEV MITTAL (D. of Hearing : 11-08-2014) BAIL APPLN. 2086/2009 filed by ANITA @ GUDDIN (Disposed on : 16-11-2009) CRL.REV.P. 752/2010 filed by STATE (D. of Hearing : 11-08-2014) BAIL APPLN. 1193/2010 filed by GAURAV CHAUHAN (Disposed on : 19-07-2010) BAIL APPLN. 22/2010 filed by DEVENDER KUMAR (Disposed on : 03-02-2010) CRL.M.C. 3632/2011 filed by DEVENDER SINGH & ORS. (Disposed on : 18-07-2022) BAIL APPLN. 1259/2012 filed by SAHI RAM (IN JC) THROUGH MOTHER/PAROKAR PRAKASHO DEVI (Disposed on : 26-09-2012) BAIL APPLN. 801/2014 filed by GAURAV CHAUHAN (Disposed on : 22-04-2014) BAIL APPLN. 402/2015 filed by ANKUR SINGH (Disposed on : 03-06-2015) BAIL APPLN. 1816/2017 filed by ANKUR SINGH (Disposed on : 20-02-2018) CRL.A. 1027/2024 filed by SAHI RAM @ HARISH @ LAMBU @MONI (D. of Hearing : 13-01-2025) CRL.A. 1050/2024 filed by GAURAV CHAUHAN @ SACHIN (D. of Hearing : 13-01-2025) CRL.A. 1153/2024 filed by ANKUR SINGH (D. of Hearing : 13-01-2025) CRL.A. P.S.-FIR No. : (KASHMERE GATE-199/2009)	BHUSHAN SINGH & ORS. Vs. STATE NCT OF DELHI	PRASOON KUMAR, RAJDIPA BEHURA
5. CRL.M.C. 439/2012	RAGNI CHOPRA & ANR. Vs. RAJESH MALHOTRA Other Case filed against same P.S.-FIR No. : (ECONOMIC OFFENCE WING-149/2010) BAIL APPLN. 1106/2011 filed by RAJESH MALHOTRA (Disposed on : 17-05-2012) CRL.M.C. P.S.-FIR No. : (ECONOMIC OFFENCE WING-149/2010)	AALAM BIR SINGH NIJJAR
6. CRL.M.C. 626/2012	PRASHANT VERMA Vs. JAGPAL SINGH & ANR	SUNIL FERNANDES, MD ISRAR KHAN, SUNIL BAINSLA, DIVYANSH

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8 . CRL.M.C. 2503/2012

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9. CRL.A. 3/2017
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10. CRL.A. 5/2017

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1. W.P.(C) 6747/2013

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2. W.P.(C) 7736/2013

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3. W.P.(C) 7922/2013

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4 W.P.(C) 183/2014

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5 W.P.(C) 729/2014
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6 W.P.(C) 1415/2014

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7 W.P.(C) 1569/2014
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8 W.P.(C) 2109/2014

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9 W.P. (C) 3090/2014	MANOJ KUMAR GUPTA Vs. THE STATE, STATE OF NCT OF DELHI AND ORS	ANURAG MODI
10 W.P. (C) 3142/2014	SUBRAMANI GOPALKRISHNAN Vs. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	ASHOK MATHUR, POOJA MEHRA SAIGAL, SIMRAT SINGH PASAY
11 W.P. (C) 8687/2014	PAMPOSH RAINA & ANR Vs. UNION OF INDIA & ORS	J.M. KALIA & CO.
12. W.P. (C) 3609/2015	TMAPL CONSORTIUM Vs. GAIL (INDIA) LTD. & ANR	MODY & MODY ADVICATES
13. W.P. (C) 6639/2015	BANWARI LAL Vs. DELHI FINANCIAL CORPORATION & ORS	JASBIR SINGH MALIK, RAJAN TYAGI
14. W.P. (C) 7385/2016 CM APPL. 30305/2016	SANDPLAST (INDIA) LTD. Vs. MINISTRY OF ENVIRONMENT AND CLIMATE CHANGE	TASNEEM AHMADI
15. W.P. (C) 7968/2016	VIVEK CHAUDHARY Vs. THE STATE NCT OF DELHI	M SUFIAN SIDDIQUI, ANUJ AGGARWAL
16. W.P. (C) 11455/2016	ASHOK NANDA Vs. INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA AND ANR	AYUSH AGARWAL, RAMANDEEP SINGH
17. W.P. (C) 1508/2017 CM APPL. 6869/2017 CM APPL. 6870/2017	JAMUNA Vs. GOVT. OF NCT OF DELHI & ORS	BHAIRAV DASS & YOGESH DASS
18. W.P. (C) 2386/2017	CHETAN DUTT Vs. UNION OF INDIA & ORS	CHETAN DUTT

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1.. CRL.REV.P. 410/2003 CRL.M.A. 13654/2012	PRITAM SINGH Vs. PREM SINGH & ORS.	M.L.SHARMA, SHANTHA DEVI RAMAN, M.L.YADAV, SANTHA DEVI RAMAN
2. CRL.REV.P. 555/2003 CRL.REV.P. P.S.-FIR NO. : (SRINIWAS PURI-393/1998)	NARENDER SINGH ARORA Vs. STATE (GOVT. OF NCT OF DELHI)	KANCHAN KR.JOSHI, NEERAJ CHAUDHARY, SATISH TAMTA, PARVINDER KHATRA, JAIDEEP MALIK, KAMINI JAISWAL
3. CRL.REV.P. 13/2005 CRL.M.A. 175/2005 WITH CRL.A. 736./2004 Other Case filed against same P.S.-FIR No. : (SUBHASH PLACE-81/2003) W.P.(CRL) 336/2003 filed by SATWANTI DEVI (Disposed on : 27-MAR-03)	SATWANTI DEVI Vs. JAIPAL CHAUHAN	KAMLESH MAHAJAN, NEELAM GROVER, R.P. KHATANA, AAKASH NAVAL

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 CRL.A. 736/2004 filed by JAIPAL CHAUHAN (D. of Hearing : 25-FEB-05)
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| 4. CRL.REV.P. 39/2005 | RAM AVTAR AGGARWAL
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| 5. CRL.REV.P. 80/2005 | BIJENDER KUMAR GUPTA
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| 6. CRL.REV.P. 304/2005
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| 7. CRL.REV.P. 421/2005
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| 8. CRL.REV.P. 481/2005 | RAVI KUMAR
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| 9 CRL.REV.P. 343/2006 | DEPENDERJEET SINGH SACHDEVA
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| 10. CRL.REV.P. 369/2006
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| 11. CRL.REV.P. 457/2006
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| 12. CRL.REV.P. 881/2006-----
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| Other Case filed against same P.S.-FIR No. : (VIKAS PURI-140/2002)
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CRL.REV.P. 255/2003 filed by SONIA ARORA (Disposed on : 05-NOV-03)
BAIL APPLN. 1621/2006 filed by SANDEEP MER (Disposed on : 27-JUL-06)
CRL.A. 832/2006 filed by SANDEEP MER (D. of Hearing : 17-JAN-23)
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| 13. CRL.A. 832/2006
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CRL.REV.P. 881/2006 filed by MAHESH AHUJA (D. of Hearing : 17-JAN-23)
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| 14. CRL.REV.P. 917/2006-----
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NOTE: EXACT NUMBER OF THE REGULAR MATTER SHALL BE ALLOCATED LATER ON.

200 CRL.REV.P. 440/2009

VIRENDER TIWARI

V.K. SHUKLA,LOVEKESH SAWHNEY

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REGULAR MATTER

Vs. STATE
CRL.REV.P.

P.S.-FIR

NO.

: (NANGLOI-1041/1996)

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REGULAR MATTERS

1. CRL.A. 2/2007
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Vs. STATE
MUKESH KALIA, SUNIL
KAPOOR, AJAY SINGH SAINI, VIJAY
KR. SHARMA,
Other Case filed against same P.S.-FIR No. : (LODHI COLONY-41/2005)
CRL.A. 1031/2006 filed by ANWAR (D. of Hearing : 29-11-2021)
CRL.A. P.S.-FIR No. : (LODHI COLONY-41/2005)
2. CRL.A. 40/2007
MITHLESH alias RAJU
Vs. THE STATE
THRU DISTT JAIL
ROHINI, V.K. RAINA, AMIT
SHARMA, MALLIKA PARMAR
CRL.A. P.S.-FIR No. : (NARELA-130/2004)
3. CRL.A. 140/2007
REKHA alias RAZIA
Vs. THE STATE NCT OF DELHI
BALDEV RAJ, (DHCLSC), ANIL
SONI, RAJAT KATYAL
CRL.A. P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-2/2006)
4. CRL.A. 145/2007
ARSHAD AND ORS.
Vs. STATE
SUNIL KAPOOR, AMIT SHARMA,
ISHA KHAMA, MAROOF AHMAD,
ANSAR NAEEM
5. CRL.A. 155/2007
UDAI PAL
Vs. STAT
B.K.KAPOOR/JAIL 5,
RAJESH
KUMAR PASSEY, VARUN MATHUR
CRL.A. P.S.-FIR No. : (MAYUR VIHAR-426/2005)
6. CRL.A. 159/2007
WITH CRL.A. 225/2007
KISHAN PAL & ANR.
Vs. STATE
M.M.KHAN, AMIT SHARMA, AMIT
YADAV, JITENDER SETHI, RP
LUTHRA, R.P. LUTHRA
Other Case filed against same P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-35/2004)
BAIL APPLN. 2055/2004 filed by BHAGWAN DASS (Disposed on : 19-05-2005)
CRL.A. 891/2010 filed by ABDUL MALIK (Disposed on : 28-02-2014)
W.P.(CRL) 690/2014 filed by MOHD ASLAM (Disposed on : 04-04-2014)
W.P.(CRL) 699/2014 filed by MOHD SAHID @ ANTHONY BABA (Disposed on : 16-04-2014)
W.P.(CRL) 68/2015 filed by MOHD. SHAHID @ ANTONY BABA (Disposed on : 09-01-2015)
W.P.(CRL) 2114/2014 filed by MOHD. ASLAM (Disposed on : 10-11-2014)
W.P.(CRL) P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-35/2004)
7. CRL.A. 225/2007
WITH CRL.A. 159/2007
MANGLI RAM alias MANGAL
Vs. STATE
R.S.GUPTA, SURESH JHA, NAVEEN
SHARMA, MN DUDEJA, RP
LUTHRA, R.P. LUTHRA
Other Case filed against same P.S.-FIR No. : (KAMLA MARKET-35/2004)
CRL.A. 269/2009 filed by BHAGWAN DASS (Disposed on : 01-10-2013)
CRL.A. P.S.-FIR No. : (KAMLA MARKET-35/2004)

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REGULAR MATTER

8. CRL.A. 201/2007

BRAHM DEV
Vs. STATE

GAGAN MINOCHA, SUNIL
KAPOOR, DAVENDER KUMAR, NAVEEN
SHARMA, RAJAT KATYAL

CRL.A. P.S.-FIR No. : (KALYAN PURI-416/1996)

9. CRL.A. 202/2007

MOHD. ASHKEEN
Vs. STATE

SANJEEV KUMAR, RAJAT KATYAL,
K.K.SHARMA

10 CRL.A. 203/2007

BIRJESH AND ORS.
Vs. STATE OF DELHI

SUNIL KAPOOR, ISHA KHAMA,
M.L.YADAV

11. CRL.A. 204/2007-----
WITH CRL.A. 214/2007
CRL.A. 235/2007
CRL.A. 278/2007

DAYA NAND
Vs. STATE

AMIT SHARMA, B.G.SHARMA,
RAJAT KATYAL, MANU BANSAL

Other Case filed against P.S.-FIR No. : (KANJHAWALA-90/2001)

CRL.M.C. 2057/2001 filed by LALIT AGARWAL (Disposed on : 2001-05-30) and P.S.-FIR No. : (KANJHAWALA-90/2001)

CRL.M.C. 885/2002 filed by SUDHIR KUMAR (Disposed on : 2002-10-03) and P.S.-FIR No. : (KANJHAWALA-90/2001)

CRL.M.C. 458/2002 filed by ANUPAM SHARMA (Disposed on : 2002-05-22) and P.S.-FIR No. : (KANJHAWALA-90/2001)

BAIL APPLN. 2501/2005 filed by ANUPAM SHARMA & ANR. (Disposed on : 2006-07-25) and P.S.-FIR No. :

(KANJHAWALA-90/2001)

CRL.A. 278/2007 filed by ANUPAM SHARMA (D. of Hearing : 2022-04-29) and P.S.-FIR No. : (KANJHAWALA-90/2001)

CRL.A. 214/2007 filed by SUDHIR KUMAR (D. of Hearing : 2022-04-29) and P.S.-FIR No. : (KANJHAWALA-90/2001)

CRL.A. 235/2007 filed by RAVINDER KUMAR (D. of Hearing : 2022-04-29) and P.S.-FIR No. : (KANJHAWALA-90/2001)

CRL.M.C. / filed by SUDHIR KUMAR & ANR (D. of Hearing :) and P.S.-FIR No. : (KANJHAWALA-90/2001)

P.S.-FIR No. : (KANJHAWALA-90/2001)

12. CRL.A. 214/2007

SUDHIR KUMAR
Vs. STATE

SUNIL KAPOOR, ACHLA VASHISHT,
RAJAT KATYAL, MR.I.R.SINGH

13. CRL.A. 235/2007

CRL.M.A. 9835/2009

WITH CRL.A. 214./2007

RAVINDER KUMAR
Vs. STATE NCT DELHI

SUNIL KAPOOR, RASHMI SHARMA,
AMIT SHARMA, A.K.GUPTA,
NILOFAR QURESHI (DHCLSC) ,
RISHI PAL SINGH, RAJAT
KATYAL, MUKESH SHARMA

14 . CRL.A. 278/2007-----|

ANUPAM SHARMA
Vs. STATE

RAJAT KATYAL, SUBODH K. PATHAK

COURT NO. 51

HON'BLE MS. JUSTICE TARA VITASTA GANJU

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REGULAR MATTERS WILL BE HEARD EVERY THURSDAY AFTER 3:30 P.M.

REGULAR MATTERS

1. MAC.APP. 959/2013,2. MAC.APP. 100/2014,5. MAC.APP. 968/2013,7. MAC.APP. 970/2013,8. MAC.APP. 973/2013,12. MAC.APP. 1007/2013-----FOR 8.5.2025		
3. MAC.APP. 963/2013,4. MAC.APP. 966/2013,13. C.R.P. 108/2016,14. C.R.P. 58/2019-----FOR 24.4.2025		
6. MAC.APP. 969/2013,10. MAC.APP. 983/2013,15. W.P. (C) 555/2019-----FOR 10.7.2025		
9. MAC.APP. 981/2013,11. MAC.APP. 984/2013,18. CM(M) 1205/2021----FOR 1.5.2025		
16. W.P. (C) 9319/2019,17. W.P. (C) 9332/2019,19. W.P. (C) 1848/2022----FOR 17.7.2025		
20. W.P. (C) 10490/2024		
1. MAC.APP. 1011/2013	IFFCO TOKIO GENERAL INSURANCE CO. LTD Vs. BOBBY & ORS	PANKAJ SETH,RADHEY SHYAM SINGH
2. MAC.APP. 1015/2013	HEMLATA & ORS Vs. NATIONAL INS CO LTD & ORS	ANSHUMAN BAL,D K SHARMA,YOGESH SHARMA
3. MAC.APP. 1019/2013	THE NEW INDIA ASSURANCE CO LTD Vs. SMT HARMESH KAUR AND ORS	PANKAJ SETH,SANJEEV SRIVASTAVA
4. MAC.APP. 1023/2013 CM APPL. 17787/2013	SHIBEET PRASSANA Vs. JAGROOP & ORS	SANJEEV MEHTA
5. MAC.APP. 1029/2013	ASHISH BANSAL Vs. AKASHDEEP GARG & ORS	NAVNEET GOYAL,SUMAN BAGGA & ASSOCIATES,TARUNESH KUMAR
6. MAC.APP. 1030/2013	UNITED INDIA INSURANCE CO LTD Vs. MEERA & ORS	K L NANDWANI,SHIKHA SAPRA
7. MAC.APP. 1036/2013	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION Vs. RISHIPAL	GARIMA PRASHD,SHADAB KHAN
8. MAC.APP. 1039/2013	MRS SUDHA & ORS Vs. ABHINAV TYAGI & ORS	J S KANWAR,SUMAN BAGGA & ASSOCIATES
9. MAC.APP. 1043/2013	RELIANCE GENERAL INSURANCE CO LTD Vs. SMT BHAWNA AND ORS	PANKAJ SETH,ANSHUMAN BAL
10. MAC.APP. 1044/2013	THE NEW INDIA ASSURANE CO. LTD Vs. KRISHNA PAL SHARMA & ORS	PANKAJ SETH,ARUN YADAV
11. MAC.APP. 1056/2013	LAXMI DEVI & ORS Vs. MD KHALIQ & ANR	ROSHAN SAINI,SUMAN BAGGA & ASSOCIATES
12. MAC.APP. 1062/2013	PAWAN KUMAR Vs. ARUN VERMA & ORS	R C BACHCHAN
13. MAC.APP. 1063/2013	SHRIRAM GENERAL INSURANCE COMPANY LTD. Vs. SUNITA & ORS	AMAN SHANKAR,AK MAHOR,MOHD RASHID
14. MAC.APP. 1073/2013	THE NEW INDIA ASSURANCE CO LTD Vs. P G CHANDRASEKHARAN NAIR & ORS	J P N SHAHI & ASSOCIATES,HARMEET SINGH,R L BHATIA
15. MAC.APP. 1085/2013	SHRIRAM GENERAL INSURANCE CO LTD Vs. JIVACHH MAHTO & ORS	SAMEER NANDWANI
16. MAC.APP. 1086/2013	ORIENTAL INSURANCE CO LTD Vs. SANJAY YADAV & ORS	PRADEEP GAUR & ASSOCIATES,S N PARASHAR
17. MAC.APP. 1087/2013	RAGHU RAUT & ORS.	SANJEEV MEHTA & ARUNA MEHTA

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	Vs. RAM PASAD & ORS.	
18. MAC.APP. 1088/2013	SH KARANJEET & ANR Vs. SH NIRAJ KANT & ORS	MANISH MAINI, POOJA GOEL
19. MAC.APP. 1090/2013	UTTRAKHAND TRANSPORT CORPORATION Vs. K C PANT & ORS	HARISH CHANDRA PANT, M K VERMA, S N PARASHAR
20. MAC.APP. 1047/2014	JIVACHH MAHTO & ORS Vs. SHRIRAM GENERAL INSURANCE CO LTD	SAMEER NANDWANI

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26. RFA 406/2012-----FOR 29.7.2025
ITEM 31 TO 59 TAKE UP ON 15.4.2025

1. RFA 768/1987	UNION OF INDIA Vs. J.N.DHAMIJA	S.P.SHARMA,VINAY K, SHAILENDRA, S.L.KOHLI
2. RFA 576/2001	GUGAN Vs. SULTAN SINGH (DECD.) THR. LR'S	DAULAT RAM GUPTA, JNS, TYAGI, MADAN LAL SHARMA, BALRAJ DEWAN, MANJU NANDA, I S DAHIYA & SUNIL DAHIYA, JINENDER KUMAR JAIN
3. RFA 474/2002	PRITHI SINGH (DECD) THR.LRS Vs. UNION OF INDIA & ANR.	SC DHAMIJA, SK ROUT, R.C.KHATRI, SANJAY PODDAR, P GUPTA, MANISH SHANKER SRIVASTAVA, B S MAAN & ASSOCIATES, SAURABH KUMAR SINGH, MANISH SHANKER
4. RFA 453/2007 CM APPL. 11480/2007 CM APPL. 9555/2008 CM APPL. 3750/2010	D.D.A. Vs. RATHI UDYOG LTD.	PAWAN MATHUR, SHIV KHORANA, ASHISH KHORANA
5. RFA 557/2007 CM APPL. 14825/2007 CM APPL. 16959/2007	DINESH INTERNATIONAL LTD. & ORS Vs. DHANERWA ENGINEERS P.LTD. & ORS	DINESH SABHARWAL, SUNIL AGGARWAL, SURESH AGGARWAL
6. RFA 564/2007 CM APPL. 14989/2007	ASHOK SINGHAL Vs. PUNJAB & SIND BANK & ORS	SANJIV KAKRA, ATUL KUMAR, SUDHANSHU KHANDELWAL

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7. RFA 573/2007 CM APPL. 15651/2007	CORPORATION BANK & ANR. Vs. THE PUNJAB CHEMICALS PLANT LTD.	A.B.DIAL, RAKESH TIKKU, RAJIV NANDA, O P GAGGAR
8. RFA 578/2007	UNION BANK OF INDIA Vs. STATE BANK OF MYSORE & ANR	ADITYA MADAN, JL JAIN, HS DAHIYA
9. RFA 597/2007	SHATRUGHAN PODDAR Vs. NAGENDER PRASAD & ORS	MEHUL SINGH TOMAR, A.K. ROY, SUDHEER K. SINGH, J K GUPTA, RAJAT NAVET, MAYANK VOHRA

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10 RFA 437/2008	DUNCANS TEA LTD Vs. PROVOCATIVE MOVERS	H.S.ARORA, RAJNEESH CHOPRA
11 RFA 295/2009 CM APPL. 1211/2010	GOVIND DEWAN Vs. PRAVIN RANI & ANR.	R.K. SINHA
12 RFA 298/2009	SHRI KRISHAN PAL Vs. NATIONAL INSURANCE COMPANY LTD & ANR.	N.S. DALAL, H.L.VERMA, SHANTHA DEVI RAMAN
13 RFA 299/2009	MMTC LTD. Vs. M/S N.L. PARITAM SINGH & CO. & ANR.	ASHOK CHHABRA
14 RFA 457/2009	SYLVANIA & LAXMAN LTD Vs. PHILIPS INDIA LTD	RAJENDER AGARWAL, ARORA MEHRA
15 RFA 142/2010	WINDROZ INDIA PVT LTD Vs. OMBEER SINGH	SANJIV BAHL
16 RFA 375/2012	RAJ KUMAR Vs. MUKESH JAIN & ORS	VIJAY TANDON, DHAWAL JAIN, RAKESH RAUSHAN
17 RFA 376/2012 CM APPL. 15073/2012	SPONSOR & SHARPS INDIA CO Vs. AMARJEET SINGH & ORS	SUBODH K PATHAK, NIKHIL SINGLA, MOHIT CHAUDHARY, HEMANT MANJANI
18 RFA 377/2012	KOTHARI FERMENTATION & BIOCHEM LTD. Vs. INDRA BAKED PRODUCTS PVT LTD	JAYA GOYAL/ ROHIT GANDHI
19. RFA 379/2012	ASHOK KUMAR GABA Vs. KALI CHARAN	PRAMOD KUMAR SINGH
20. RFA 385/2012	SK DISPLAY SYSTEMS PVT LTD Vs. DIGITAL OPERATIONS PVT LTD & ORS	HARISH KATYAL

REGULAR MATTERS DATE FIXED FOR 8.4.2025 ITEM 21 TO 25

21 RFA 389/2012	BHOOP SINGH SAHRAWAT Vs. R & G APPARELS & ORS	CS PANDA, RAHUL KADAYAN
22 RFA 392/2012	YR SAINI Vs. BRAJ MOHAN GARG	ANSHUMAN SINHA, PANKAJ JAIN, VISHAL BHATNAGAR, RISHI MANCHANDA, RAKESH KUMAR YADAV, CHAITALI JAIN, KISHORE KUMAR SRIVASTAVA
23 RFA 396/2012	SYNDICATE BANK Vs. DIBAKAR BASU AND ORS	AJANT KUMAR, PRADEEP KUMAR

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24	RFA 397/2012 CM APPL. 19204/2012 (CROSS OBJ.)	ATMA RAM PROPERTIES PVT LTD Vs. M/S PAL PROPERTIES PVT LTD AND ORS	AMIT SETHI,SHIV SAPRA,ARUN AGGARWAL
25	RFA 398/2012	SANJAY SAXENA Vs. K. SUDERSHAN REDDY & ORS	SAMEER NANDWANI,S M CHUGH

REGULAR MATTERS DATE FIXED FOR 9.4.2025 FROM 26 TO 30

27	RFA 409/2012	HAFIZA KHATOON DECD THR LRS Vs. HUSAN ARA & ORS	MEGHA SANEJA
28	RFA 416/2012	KARIMA MALLICK Vs. HARISH DUA	BSMATHUR
29	RFA 419/2012----- CM APPL. 17732/2012 WITH RFA 427/2012	RITA HAIDER & ORS Vs. VINARAIN & ORS	GAUTAM MEHROTRA,CHARU BANSAL,MEENAL KASHYAP,JAYANT KUMAR
30	RFA 427/2012----- CM APPL. 18152/2012	VINAY NARAIN Vs. AJAY NARAIN AND ORS	SANJAY GOSWAMI,CHARU BANSAL,MEENAL KASHYAP

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31	RFA 448/2012	ROSHAN LAL Vs. SANTOSH & ORS	SHOBHAA GUPTA,SATYAVAN KUDAWAL
32	RFA 449/2012	ANISH BHATIA Vs. SUNITA BHATIA & ANR	PN BHARADWAJ
33	RFA 460/2012	DHANI RAM Vs. MAHAVIR SEN AND ORS	RAJINDER MATHUR,S S SAINI,AJAY KUMAR,JAGDISH C TOOR,VIRENDRA PAL SINGH
34	RFA 463/2012	PRAVEEN KUMAR MEHRA Vs. SUNIL KUMAR MEHRA & ANR	ANAND MAHESHWARI,BIJU SHANKAR
35	RFA 465/2012	UNION OF INDIA Vs. DIPAK KUMAR SAHA	JASWINDER SINGH

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1.	W.P. (C) 3990/2010 IST 5 CASES (SUB TO OVERNIGHT PH)	YUDHVIR SINGH Vs. DDA AND ORS	INDER BIR SINGH
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16.04.2025

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REGULAR MATTER

- | | | |
|--|--|--|
| 2. W.P. (C) 7252/2013
IST 5 CASES | CHELA DEVI & ORS
Vs. DELHI DEVELOPMENT
AUTHORITY & ORS | SONDHI NARULA DALAL, RAKESH
MITTAL, N.S. DALAL |
| 3. W.P. (C) 2367/2014
CM APPL. 4991/2014
CM APPL. 14212/2016
IST 5 CASES | DELHI MEDICAL ASSOCIATION
Vs. UNION OF INDIA & ORS | M.K. VASISHT, AJAY ARORA, PAWAN
MATHUR, DEVANG GAUTAM |
| 4. W.P. (C) 9379/2014
CM APPL. 21199/2014
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CM APPL. 7286/2016
IST 5 CASES
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Vs. DELHI DEVELOPMENT
AUTHORITY & ORS. | K.S. MAHADEVAN, RANDHIR
KUMAR, SATYAKAM, UMESH SURI |
| 5. W.P. (C) 7823/2015
CM APPL. 15535/2015
IST 5 CASES
(SUB TO OVERNIGHT PH) | RAGHUBIR KAUR
Vs. DELHI DEVELOPMENT
AUTHORITY | R.K. SAINI |
| 6. W.P. (C) 5433/2016
CM APPL. 22608/2016
IST 5 CASES
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Vs. DELHI DEVELOPMENT
AUTHORITY | R K SAINI AND MINAL SEHGAL |
| 7. CONT.CAS (C) 1131/2005
IST 10 CASES | USHA KHURANA
Vs. NAVEEN CITY COOPERATIVE
G/H SO | A.S.BARARA, MANOJ KR. JHA,
MANISH GANDHI, DILIP
SINGH, KAJAL CHANDRA/SWATI
SINHA/PRERNA CHOPRA,
RAJAN SHARMA |
| 8. W.P. (C) 9463/2017
CM APPL. 38507/2017
IST 10 CASES | DEVENDER SINGH & ORS
Vs. UNION OF INDIA & ORS | RAJESH RAINA, SUKHBEER
KOUR, ROSHAN LAL GOEL |
| 9. W.P. (C) 1586/2001 | VIJAY GUPTA
VS. D.D.A | ANURAG KUMAR AGGARWAL |

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- | | | |
|--|---|--|
| 1. W.P. (C) 12510/2009 | AIR FORCE EDUCATIONAL AND
CULTURAL SOCIETY
Vs. SH. RAMESH N. GANDHI | S K DUBEY |
| 2. W.P. (C) 13346/2009 | INDIAN COUNCIL FOR CHILD
WELFARE AND ANR
Vs. SH. VIJAY RAJ SINGH | NIKHIL NAYYAR, B.V.
NIREN, SANJOY GHOSE |
| 3. W.P. (C) 13490/2009 | UNION OF INDIA
Vs. MILAP CORARIA | PAVAN NARANG |
| 4. W.P. (C) 13981/2009 | SUNITA KAUSHIK
Vs. SH. KANHIYA LAL | VIVEK KUMAR TANDON |
| 5. W.P. (C) 440/2010
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Vs. UOI AND ORS | J SAGAR ASSOCIATES, PRASHANT
KUMAR, NARESH KAUSHIK, DAYAN |

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6. W.P. (C) 1397/2010	UNION OF INDIA Vs. P.RAJA RAO	KRISHNAN ATUL NANDA,R. SANTHAN
7. W.P. (C) 3697/2010 CRL.M.A. 5678/2011	MANOHAR SINGH Vs. NTPC	KRISHNAN & C. MOHAN RAO MANOHAR SINGH,BHARAT SANGAL
8. W.P. (C) 3980/2010----- CM APPL. 7933/2010 WITH W.P. (C) 3999/2010	VANDANA ENERGY & STEEL PVT. LTD. Vs. UNION OF INDIA & ORS	KIRTI MISHRA,PRAVEENA GAUTAM,NAVEEN KUMAR
9. W.P. (C) 3999/2010----- CM APPL. 7965/2010	VANDANA ENERGY AND STEEL PVT LTD Vs. UOI AND ORS	KIRTI MISHRA,NAVEEN KUMAR
10. W.P. (C) 4764/2010	THE INSTITUTE OF CHARTED ACCOUNTANTS OF INDIA Vs. MAHAMADASALAM KASAMBHAI KHATRI	RAKESH AGARWAL
11. W.P. (C) 6141/2010	UOI Vs. RC GUPTA	NEERAJ CHAUDHARI
12. W.P. (C) 7890/2010---	DIRECTORATE OF ENFORCEMENT Vs. C.S.KUPPURAJ & ANR.	RAJSHEKHAR RAO
13. W.P. (C) 9028/2011---	DIRECTOR OF ENFORCEMENT Vs. SUBHASH CHANDRA AGRAWAL	RAJSHEKHAR RAO,PRASHANT BHUSHAN
14. W.P. (C) 7999/2010----- WITH W.P. (C) 5961/2012 W.P. (C) 4810/2011 W.P. (C) 4506/2011 W.P. (C) 5323/2011 W.P. (C) 5465/2011 W.P. (C) 5813/2011 W.P. (C) 5334/2011---->[FOR 4.4.2025 IN ANMM]	ANITA J GURSAHANI & ANR. Vs. CHIEF GENERAL MANAGER (FIN)/CPIO & ORS	SUDARSHAN RAJAN,VIKAS PAHWA
15. W.P. (C) 4506/2011 CM APPL. 9165/2011 CM APPL. 1165/2012	CENTRAL BUREAU OF INVESTIGATION THROUGH ANIL PALTA DIG OF POLICE & CPIO,CBI Vs. KRISHNANAND TRIPATHI	NARENDER MANN, K.TRIPATHI,GIRIJA KRISHAN VERMA,RV SINHA
16. W.P. (C) 4810/2011 CM APPL. 18272/2012 WITH W.P. (C) 5813/2011	CENTRAL BUREAU OF INVESTIGATION Vs. P.C.SRUVASTAVA	NARENDER MAAN,RAVI SHANKAR,RS KUMAR,P C SRIVASTAVA,CAV,RV SINHA
17. W.P. (C) 5323/2011 WITH W.P. (C) 5813/2011 W.P. (C) 5465/2011	CENTRAL BUREAU OF INVESTIGATION Vs. KRISHNANAND TRIPATHI	NARENDRA MANN,GIRIJA KRISHAM VARMA,RV SINHA
18. W.P. (C) 5465/2011	CENTRAL BUREAU OF INVESTIGATION Vs. ANIL KUMAR DHYANI	NARENDER MAAN,RV SINHA
19. W.P. (C) 5813/2011	CENTRAL BUREAU OF INVESTIGATION Vs. P.C.SRIVASTAVA	NARENDER MANN,PC SRIVASTAVA,CAV,RV SINHA
20. W.P. (C) 5961/2012-----	CENTRAL BUREAU OF INVESTIGATION Vs. SHRI LSUBHASH CHANDRA AGGARWAL	R.V.SINHA,PRASANTA VARMA
21. W.P. (C) 1886/2011	VINAY JAIDKA Vs. COL.O.P.RAMPAL	PETIONER IN PERSON
22. W.P. (C) 3780/2011	RAVINDER KUMAR MALIK Vs. DELHI POLICE THR. THE COMMISSIONER OF POLICE & ORS	PETIONER IN PERSON,RUCHI SINDHWANI,SATYAKAM
23. W.P. (C) 4760/2011 CM APPL. 9666/2011	CPIO AND AIGP Vs. DHARAMBIRKHATTAR	DAYAN KRISHNAN,PRASHANT SINGH
24. W.P. (C) 4909/2011	BSNL Vs. ANITA SHARMA	DINESH AGNANI
25. W.P. (C) 4911/2011 CM APPL. 9967/2011	MINISTRY OF RAILWAYS Vs. PR SAHARE	ASHWANI BHARDWAJ
26. W.P. (C) 6855/2011----- WITH W.P. (C) 7161/2011	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. DK BHAUMIK	LEENA TUTEJA
27. W.P. (C) 7161/2011-----	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	LEENA TUTEJA

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REGULAR MATTER

28. W.P. (C) 7016/2011----- WITH W.P. (C) 1139/2012 W.P. (C) 4002/2014 W.P. (C) 4009/2014 W.P. (C) 6768/2013---->FOR 30.1.2025 IN ANMM W.P. (C) 10860/2016	Vs. AMRIT PANDE RITA SEN Vs. GNCT AND ORS	PUNEET MITTAL, SHOBHA, PD GUPTA, KHAGESH B. JHA
29. W.P. (C) 1139/2012	MOUNT ST. MARY'S HIGH SCHOOL Vs. GOVT. OF NCT OF DELHI AND ANR	RAJIV KR. CHOUDHARY, SANGEETA SONDHI
30. W.P. (C) 2889/2012	INDIA INTERNATIONAL CENTRE Vs. AMRIT MEHTA AND ANR	PRATAP VENUGOPAL
31. W.P. (C) 4002/2014 CM APPL. 8049/2014	DIRECTORATE OF EDUCATION Vs. RAJWANTI AGGARWAL	VIVEK KUMAR TANDON, NARESH KAUSHIK, NAUSHAD AHMED KHAN
32. W.P. (C) 4009/2014 CM APPL. 8066/2014	DIRECTORATE OF EDUCATION Vs. RAJWANTI AGGARWAL	VIVEK KUMAR TANDON, NARESH KAUSHIK, NAUSHAD AHMED KHAN
33. W.P. (C) 10860/2016----- CM APPL. 42554/2016	CONSTITUTION CLUB OF INDIA Vs. SUBHASH CHANDRA AGRAWAL	SAIF MAHMOOD, PRANAV SACHDEVA
34. W.P. (C) 7340/2011	PUBLIC INFORMATION OFFICER Vs. P.D. GUPTA	RAJIV BANSAL, SONIA SHARMA, AK TIWARI
35. W.P. (C) 306/2012 CM APPL. 643/2012	NATIONAL BOARD OF EXAMINATIONS Vs. SAURABH YADAV	RAKESH GOSAIN
36. W.P. (C) 1628/2012 CM APPL. 8643/2016	RICHARD GABRIEL Vs. UOI & ANR	AMIR Z SINGH PASRICH, SHADAN FARASAT
37. W.P. (C) 2795/2012	TELECOM REGULATORY AUTHORITY OF INDIA Vs. VIRAJOO KUMAR	SAKET SIKRI, MANEESHA DHIR, ANKUR SOOD

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HON'BLE MR. JUSTICE AMIT MAHAJAN

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REGULAR MATTERS

1. CRL.REV.P. 11/2014	INDER RAJ GROVER Vs. STATE & ANR	SURAJ PRAKASH, KAMAL SHARMA
2. CRL.REV.P. 12/2014 CRL.REV.P. P.S.-FIR No. : (SUBHASH PLACE-313/1998)	ANJANI alias ANJALI KUMAR Vs. STATE OF NCT OF DELHI	AJAY KUMAR
3. CRL.REV.P. 25/2014 CRL.REV.P. P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-447/1998)	ANWAR HUSSAIN Vs. STATE	SUMEET VERMA (DHCLSC)
4. CRL.REV.P. 32/2014 Other Case filed against same P.S.-FIR No. : (GANDHI NAGAR-264/2003) CRL.M.C. 40/2005 filed by VIJAY KUMAR & ORS. (Disposed on : 17-07-2006) CRL.M.C. 4385/2014 filed by MAMTA (D. of Hearing : 16-02-2023) CRL.M.C. P.S.-FIR No. : (GANDHI NAGAR-264/2003)	MAMTA Vs. THE STATE & ORS.	GYAN MITRA, AMARDEEP MAINI
5. CRL.REV.P. 38/2014	RAJESH KUMAR Vs. STATE NCT OF DELHI	ARVIND KR. PATEL

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REGULAR MATTER

CRL.REV.P. P.S.-FIR No. : (HAZARAT NIZAMUDDIN-16/2011)

- | | | | |
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| 6. | CRL.REV.P. 54/2014
CRL.REV.P. P.S.-FIR No. : (ASHOK VIHAR-135/2009) | MOHD. TARA
Vs. STATE | NEERAJ BHARDWAJ (DHCLSC) |
| 7. | CRL.REV.P. 71/2014
Other Case filed against same P.S.-FIR No. : (KAROL BAGH-426/1988)
CRL.REV.P. 555/2013 filed by M L KASHYUP (D. of Hearing : 24-01-2014)
CRL.REV.P. P.S.-FIR No. : (KAROL BAGH-426/1988) | HARI OM SHARMA
Vs. STATE OF NCT OF DELHI | TARUNVIR SINGH KHEHAR |
| 8. | CRL.REV.P. 82/2014
CRL.REV.P. P.S.-FIR No. : (SUBZI MANDI-273/2009) | DALARUDDIN
Vs. STATE NCT OF DELHI | K N JHA |
| 9. | CRL.REV.P. 86/2014
CRL.REV.P. P.S.-FIR No. : (DESHBANDHU GUPTA ROAD-151/2001) | MOOL CHAND alias SHYAM SUNDER
Vs. STATE | BISWAJIT KUMAR PATRA (DHCLSC) |
| 10. | CRL.REV.P. 88/2014
Other Case filed against same P.S.-FIR No. : (SEEMA PURI-170/2005)
CRL.REV.P. 207/2015 filed by MUNNI @ MUNIJA (Disposed on : 18-11-2015)
CRL.REV.P. P.S.-FIR No. : (SEEMA PURI-170/2005) | SATISH KUMAR
Vs. THE STATE GOVT OF NCT OF DELHI | RAJPAL SINGH, R P S BHATTI |

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HON'BLE MR. JUSTICE ANISH DAYAL

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CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER) FOR 16.4.2025

- | | | | |
|----|--------------------|-------------------------|--------------------------|
| 1. | W.P. (C) 6742/2008 | RAM KUMAR
Vs. D.T.C. | ANIL MITTAL, RIKKY GUPTA |
|----|--------------------|-------------------------|--------------------------|

REGULAR MATTERS

- | | | | |
|----|---|---|---|
| 1. | W.P. (C) 4194/2001 | THE MANAGEMENT OF STC OF INDIA
Vs. P.O. & ANR. | SIKRI & CO., RAJEEV AGGARWAL, RAJIV AGARWAL, M/S SIKRI AND CO., TARKESHWAR NATH, RAJIV AGARWAL |
| 2. | W.P. (C) 3551/2002
CM APPL. 26257/2023 | THE CENTAUR HOTEL
Vs. GEETA BALA KOHLI & ANR. | M.V.KINI & CO., V.B.JOSHI, NEETICA SHARMA, S.K.SINGLA, N.A. SEBASTIAN, SEBASTIAN & CO, MV KINI LAW FIRM |
| 3. | W.P. (C) 1883/2003 | MCD
Vs. MANI & ANR. | PRGNAYA ROUTRY, SANJAY GHOSE |
| 4. | W.P. (C) 2827/2003 | TIRATH RAM SHAH HOSPITAL, DELHI | D.N.VOHRA, SANJAY GHOSH, PRAGNYA, SANA SIDDIQUI |

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REGULAR MATTER

Vs. P.O., SHEELA MASSEY

5. W.P. (C) 4232/2003
WITH W.P. (C) 1382/2007

DHARAM SINGH
Vs. SURENDER PRATAP SINGH &
ORS.

S.K.BHADURI, AYUSH YADAV

6. W.P. (C) 4703/2003
CM APPL. 8223/2003

D.T.C.
Vs. PREM SINGH & ORS.

SAROJ
BIDAWAT, D.N. VOHRA, MR. ANIL
MITTAL, MANISHA TYAGI, VINAY
SABHARWAL
D.K. SHARMA, ATAUL HAQUE

7. W.P. (C) 5618/2003

SHAMBHOO PRASAD
Vs. D.T.C. & ANR.

8. W.P. (C) 6082/2003
WITH W.P. (C) 12798./2004

SHYAMO DEVI
Vs. N.D.M.C. & ANR.

RAJVI AGARWAL & CO., SANDEEP
AGGARWAL, P.C. SEN, KAVITA
R, SANJAY GHOSE, PRAGNYA, RAJIV
AGARWAL

9. W.P. (C) 8395/2003

M.C.D.
Vs. MAHA SINGH

SAROJ BIDHAWAT, RAJIV
AGGARWAL, MR. SANJAY GHOSE

10. W.P. (C) 9466/2003

S.K.KATARIA
Vs. M/S RATHI ALLOYS & STEEL
LTD.

ASHOK AGARWAL &
CO., SHOBHA, ANUJ
AGGARWAL, GAURAV SHARMA

COURT NO. 28

HON'BLE MR. JUSTICE AMIT SHARMA

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REGULAR MATTERS

1. CRL.A. 1/2011
WITH CRL.A. 1261/2010

VINOD SHARMA
Vs. STATE AND ORS

BALDEV ATREYA

Other Case filed against P.S.-FIR No. : (PASCHIM VIHAR EAST-579/2007)

BAIL APPLN. 1858/2007 filed by SUNIL GAMBHIR (Disposed on : 2007-09-10) and P.S.-FIR No. :
(PASCHIM VIHAR EAST-579/2007)

CRL.A. 1261/2010 filed by SUNIL GAMBHIR & ORS (D. of Hearing : 2018-02-09) and P.S.-FIR No. :
(PASCHIM VIHAR EAST-579/2007)

P.S.-FIR No. : (PASCHIM VIHAR EAST-579/2007)

2. CRL.A. 8/2011
CRL.M.A. 6660/2011
WITH CRL.A. 9/2011
CRL.A. 1468/2010

SANJAY VERMA
Vs. STATE

ARVIND SAH

Other Case filed against P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

CRL.A. 9/2011 filed by SANJEEV VERMA (D. of Hearing : 2013-01-22) and P.S.-FIR No. : (OKHLA
INDUSTRIAL AREA-23/2005)

CRL.A. 1468/2010 filed by GOPAL PRASAD VERMA (D. of Hearing : 2011-04-06) and P.S.-FIR No. :
(OKHLA INDUSTRIAL AREA-23/2005)

P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

3. CRL.A. 9/2011
WITH CRL.A. 1468/2010
CRL.A. 8/2011

SANJEEV VERMA
Vs. STATE

ARVIND SAH

Other Case filed against P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

CRL.A. 8/2011 filed by SANJAY VERMA (D. of Hearing : 2013-01-22) and P.S.-FIR No. : (OKHLA
INDUSTRIAL AREA-23/2005)

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REGULAR MATTER

CRL.A. 1468/2010 filed by GOPAL PRASAD VERMA (D. of Hearing : 2011-04-06) and P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)
P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

4. CRL.A. 29/2011 RAJESH SAJAN K.SINGH
WITH CRL.A. 1382/2010 Vs. STATE (GOVT. OF NCT OF DELHI)
Other Case filed against P.S.-FIR No. : (DABRI-159/2003)
CRL.M.C. 1545/2003 filed by RAJESH (Disposed on : 2005-09-22) and P.S.-FIR No. : (DABRI-159/2003)
CRL.M.C. 1436/2003 filed by ARCHNA & ANR. (Disposed on : 2005-09-22) and P.S.-FIR No. : (DABRI-159/2003)
CRL.M.C. 2152/2004 filed by RAKESH @ S.L.KANAUJIA & ORS. (Disposed on : 2006-03-01) and P.S.-FIR No. : (DABRI-159/2003)
CRL.M.C. 70/2011 filed by RAKESH KANOJIA (Disposed on : 2011-03-29) and P.S.-FIR No. : (DABRI-159/2003)
CRL.A. filed by ARCHANA (D. of Filing : 2010-12-02 00:00:00) Diary No. : 178754/2010 and P.S.-FIR No. : (DABRI-159/2003)
CRL.A. 1382/2010 filed by ARCHANA (D. of Hearing : 2011-03-07) and P.S.-FIR No. : (DABRI-159/2003)
CRL.REV.P. 782/2010 filed by RAKESH KANOJIA (Disposed on : 2012-02-07) and P.S.-FIR No. : (DABRI-159/2003)
BAIL APPLN. 30/2011 filed by RAKESH KANOJIA (Disposed on : 2011-01-31) and P.S.-FIR No. : (DABRI-159/2003)
P.S.-FIR No. : (DABRI-159/2003)
5. CRL.A. 40/2011 DINESH KUMAR S B DANDAPANI (DHCLSC)
Vs. STATE
Other Case filed against P.S.-FIR No. : (ANAND PARBAT-130/2008)
CRL.A. filed by DINESH KUMAR (D. of Filing : 2010-11-24 00:00:00) Diary No. : 174643/2010 and P.S.-FIR No. : (ANAND PARBAT-130/2008)
CRL.A. filed by DINESH KUMAR (D. of Filing : 2011-02-05 00:00:00) Diary No. : 19284/2011 and P.S.-FIR No. : (ANAND PARBAT-130/2008)
P.S.-FIR No. : (ANAND PARBAT-130/2008)
6. CRL.A. 44/2011 ANJU JAIN AND ORS SUNIL K. MITTAL
Vs. THE STATE
Other Case filed against P.S.-FIR No. : (SULTAN PURI-1226/1996)
CRL.REV.P. 362/2011 filed by RATAN LAL JAIN (Disposed on : 2012-05-05) and P.S.-FIR No. : (SULTAN PURI-1226/1996)
P.S.-FIR No. : (SULTAN PURI-1226/1996)
7. CRL.A. 71/2011 LAL BAHADUR JITIN SAHNI, JATIN SAHNI,
CRL.M.A. 20223/2014 Vs. BIJENDER alias NAWAL SINGH AND SAURAB JHAMB, SHAURABH JHAMB,
CRL.M.A. 28131/2018 ORS. PRATEEK MEHTA, C S RATHOUR
WITH CRL.A. 41/2013
Other Case filed against P.S.-FIR No. : (I.P.ESTATE-150/2002)
CRL.A. 596/2011 filed by STATE (Disposed on : 2013-01-10) and P.S.-FIR No. : (I.P.ESTATE-150/2002)
P.S.-FIR No. : (I.P.ESTATE-150/2002)
- 8 . CRL.A. 154/2011 STATE M P SINGH, RAJNI GUPTA, NAVIN
Vs. CHARAN DAS SHARMA, (DHCLSC)
- 9 . CRL.A. 155/2011 DIRECTORATE OF REVENUE NAVEEN MALHOTRA, SATISH
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REGULAR MATTER

Vs. RAJINDER ANAND alias ANAND alia
ANAND RAJ

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HON'BLE MR. JUSTICE GIRISH KATHPALIA

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REGULAR MATTERS

1. CRL.A. 678/2003 CHETAN YADAV ROOPESH KR.SHARMA
CRL.M.A. 2575/2003 Vs. STATE OF DELHI
P.S.-FIR No. : (NAND NAGRI-379/2001)
2. CRL.A. 686/2003-----| AMARJEET alias CHUNNU SK KAPOOR, R.L.BHAGAT AND
CRL.M.A. 2596/2003 | Vs. STATE ASSOCIATES
Other Case filed against P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)
CRL.A. 695/2003 filed by AJAY (D. of Hearing : 12-JAN-04)
CRL.A. 691/2003 filed by SANJAY (D. of Hearing : 12-JAN-04)
CRL.A. 758/2003 filed by SURESH (D. of Hearing : 12-JAN-04)
P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)
3. CRL.A. 691/2003-----| SANJAY R.L.BHAGAT
Vs. STATE
Other Case filed against P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)
CRL.A. 686/2003 filed by AMARJEET @ CHUNNU (D. of Hearing : 02-DEC-10)
CRL.A. 695/2003 filed by AJAY (D. of Hearing : 12-JAN-04)
CRL.A. 758/2003 filed by SURESH (D. of Hearing : 12-JAN-04)
P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)
4. CRL.A. 695/2003 AJAY R.L.BHAGAT
CRL.M.A. 2647/2003 Vs. STATE
Other Case filed against P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)
CRL.A. 686/2003 filed by AMARJEET @ CHUNNU (D. of Hearing : 02-DEC-10)
CRL.A. 691/2003 filed by SANJAY (D. of Hearing : 12-JAN-04)
CRL.A. 758/2003 filed by SURESH (D. of Hearing : 12-JAN-04)
P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)
5. CRL.A. 758/2003 SURESH R.L.BHAGAT
CRL.M.A. 2901/2003 Vs. STATE
Other Case filed against P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)
CRL.A. 686/2003 filed by AMARJEET @ CHUNNU (D. of Hearing : 02-DEC-10)
CRL.A. 695/2003 filed by AJAY (D. of Hearing : 12-JAN-04)
CRL.A. 691/2003 filed by SANJAY (D. of Hearing : 12-JAN-04)
P.S.-FIR NO. : (KOTLA MUBARAKPUR-362/1999)
6. CRL.A. 768/2003-----| ABDUL SALAM alias BHURA KUNWAR & CO.,SUNIL KAPOOR
WITH CRL.A. 160/2004 | Vs. STATE (GOVT. OF NCT)
CRL.A. P.S.-FIR No. : (MALVIYA NAGAR-638/1998)
7. CRL.A. 160/2004 | SHIBU RAZA KUNWAR & CO.,KA ALI,SUNIL K
CRL.M.A. 1849/2004 | Vs. STATE GOVT. OF N.C.T. OF KAPOOR
WITH CRL.A. 276/2004 | DELHI
Other Case filed against same P.S.-FIR No. : (MALVIYA NAGAR-635/1998)
CRL.A. 276/2004 filed by TAHIR (D. of Hearing : 06-11-2012)
CRL.A. P.S.-FIR No. : (MALVIYA NAGAR-635/1998)

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REGULAR MATTER

8.	CRL.A. 276/2004----- WITH CRL.A. 768/2003	TAHIR Vs. STATE	KUNWAR & CO.,MR.SUNIL K. KAPOOR,MR.SUMEET VERMA/JAIL 2,MS.RAKHI NIGAM/JAIL 2,MS.RAKHI NIGAM
Other Case filed against same P.S.-FIR No. : (MALVIYA NAGAR-635/1998) CRL.A. 160/2004 filed by SHIBU RAZA (D. of Hearing : 18-02-2025) CRL.A. P.S.-FIR No. : (MALVIYA NAGAR-635/1998)			
9.	CRL.A. 811/2003	AJAY alias SHANTU Vs. STATE (NCT OF DELHI)	PRADEEP CHOUDHARY,SUNIL KAPOOR,ARVIND KR. GUPTA
CRL.A. P.S.-FIR No. : (ASHOK VIHAR-202/2002)			
10	CRL.A. 812/2003	PRABHU DAYAL Vs. THE STATE	VIKAS SHARMA,ROOPESH,SHARMA
		CRL.A.	P.S.-FIR No. : (GOKULPURI-281/2000)

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REGULAR MATTERS

1.	CM(M) 391/2012 CM APPL. 6047/2012	ROSHAN LAL(DECEASED) THR LRS Vs. HARI SINGH (DECEASED) THR LRS AND ANR	PREETI GUPTA
2.	CM(M) 532/2012 CM APPL. 8085/2012	BAL KISHAN MISHRA DECD THR LRS Vs. MEWA LAL YADAV & ANR	PS YADAV,IZHAR AHMED
3.	CM(M) 206/2013	BASIRUDDIN DECEASED THR LRS Vs. MOHD. YUNUS	MANU NAYAR & CO.,S K SHARMA & CO,S K SHARMA
4.	CM(M) 170/2015	KASHMIRI LAL Vs. DAYA NAND DAGAR	DIRECTED BY HONBLE COURT
5.	CM(M) 773/2015 CM APPL. 16244/2015 CM APPL. 16245/2015 WITH RSA 303/2015	KALIMUDDIN (NOW DECEASED) THR HIS LRS Vs. MOHD MUJEEB (NOW DECEASED) THR HIS LEGAL HEIRS	RAMA SHANKER & ASSOCIATES
6.	CM(M) 1157/2015	NIZAMUDDIN Vs. SUSHILA GAUTAM	MOHD YUSUF & PARITOSH,H S GAUTAM
7.	CM(M) 7/2017	NAFEESA BEGUM & ORS Vs. MOHD IBRAHIM & ORS	SUBHASH KUMAR SHARMA
8.	CM(M) 101/2019----- CM APPL. 3115/2019 WITH CM(M) 890/2019	MANMEET SINGH PRUTHI & ANR Vs. RAJIV TANDON	GURMEET S NARULA
9.	CM(M) 890/2019----- WITH CM(M) 101/2019	RAJIV TANDON Vs. MANMEET SINGH PRUTHI & ANR	KAPIL KHER

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REGULAR MATTERS

RFA 270/2016----FOR 30.7.2025,, RFA 363/2016-----FOR 2.4.2025

RFA 43/2016-----FOR 9.7.2025,RFA 82/2016-----FOR14.7.2025,RFA 122/2016-----FOR 22.7.2025,RFA 125/2016-----

FOR 23.7.2025 RFA 281/2016-----FOR 25.7.2025,1A. RFA 73/2016-----FOR 25.4.2025 IN ADVANCE LSIT1. RFA

107/2016-----FOR 14.7.2025,2. RFA 150/2016-----FOR 28.7.2025

REGULAR MATTERS

1. FAO 64/2003	SIEL LTD. Vs. EMPLOYEES STATE INSURANCE CORP.	S.K.JAIN,MP RAJU,R.R.SAHAY,NAVNEET MISHRA,DM SHARMA,NK KANTAWALA,INDER JIT SINGH,ANURADHA DUTT
2. FAO 280/2006 CM APPL. 47012/2017	SUNIL KUMAR KHATTAR Vs. BHARAT BHUSHAN SRIVASTAVA & OR	C.J.GUPTA,MR O.P.VERMA
3. FAO 51/2007----- WITH FAO 144/2007	ADHEER KUMAR SHARMA Vs. B.L.B.LTD. & ANR.	RANA RANJIT SINGH
4. FAO 144/2007-----	GOVIND PRASAD RAI Vs. B.L.B. LTD & ANR	RANA RANJIT SINGH,NAVEEN BHARDWAJ,RAJAT JOSEPH
5 FAO 248/2007 CM APPL. 8886/2007	FRANKFINNA AVIATION SERVICES P.LTD. Vs. EDITOR PUNJAB KESARI & ORS.	AJIT NAIR,ARUN KATHPALIA,MEENAKSHI MIDHA
6 FAO 95/2008	ANURADHA Vs. THE STATE NCT OF DELHI & ORS	S.NANDAKUMAR,AMIT DUBEY,HARI PARKASH,ARVIND KUMAR GUPTA
7 FAO 107/2008	BADAMI & ORS Vs. UOI	N.K.GUPTA,KUMAR RAJESH SINGH,RAJESHWAR SINGH,ANJU BHUSHAN GUPTA
8 FAO 157/2008	SURAJ MAL Vs. GOVT. OF N.C.T. OF DELHI	MR.MANISH GARG
9 FAO 171/2008	NANTIONAL INSUANCE CO.LTD. Vs. BHAWANA GUPTA & ORS.	MR.PRADEEP GAUR,AMIT KR. PANDEY,OP MANNIE,ANSHUMAN BAL
10. FAO 195/2008	EAST INDIA PAPER PRODUCTS NOW KNOWN AS CHOWDHURY PACKERS	MR.H.S.SHARMA,PRAVEEN GAUTAM,RAJEEV SAXENA

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REGULAR MATTER

P.LTD.
Vs. UOI

NOTE: EXACT NUMBER OF THE REGULAR MATTER SHALL BE ALLOCATED LATER ON

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200 RFA 84/2016----- WITH RFA 351/2016 	M/S ICON CONTROL PVT LTD Vs. M/S ENEXCO TEKNOLOGIES (INDIA) LTD	PARVINDER CHAUHAN, MUKESH BHARDWAJ, NISHANT PRATEEK, PANKAJ MEHTA, RAJESH RANJAN DUBEY
201 RFA 351/2016----- CM APPL. 16608/2017 WITH RFA 84/2016	M/S ENEXCO TEKNOLOGIES (INDIA) LIMITED Vs. M/S ICON CONTROLS PVT LTD	UMESH GULATI, PANKAJ MEHTA & SHWETA SONI, PANKAJ MEHTA, PARVINDER CHAUHAN, RAJESH RANJAN DUBEY

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REGULAR MATTERS

1. CRL.A. 5/2013	SUMITRA alias BUMPAL Vs. STATE	CHE TAN LOKKUR (DHCLSC), SS BHATIA
CRL.A. P.S.-FIR No. : (NARCOTIC CELL, KAMLA MARKET-3/2009)		
2. CRL.A. 6/2013 CRL.M.A. 33988/2019 WITH CRL.A. 350/2013	SANJAY alias NIZAM Vs. STATE	CHE TAN LOKUR (DHCLSC), CHE TAN LOKUR
Other Case filed against same P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-230/2009) CRL.A. filed by SANJAY @ NIZAM (D. of Filing : 23-11-2012) Diary No. : 187721/ CRL.A. 350/2013 filed by SALIM (D. of Hearing : 26-01-2030) CRL.A. 518/2013 filed by SUBHASH @ KALLU (D. of Hearing : 28-02-2020) CRL.A. P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-230/2009)		
3. CRL.A. 50/2013	SUDHIR Vs. BSES YAMUNA POWER LTD & NR	R.K. SHARMA
4. CRL.A. 51/2013 WITH CRL.A. 933/2013	RAVINDER & ORS. Vs. STATE NCT OF DELHI	SUNIL TIWARI, NARENDER KUMAR
Other Case filed against same P.S.-FIR No. : (GULABI BAGH-49/2010) CRL.A. 933/2013 filed by PRAVEEN KUMAR (D. of Hearing : 29-04-2022) CRL.A. P.S.-FIR No. : (GULABI BAGH-49/2010)		
5. CRL.A. 85/2013	RAMESH YADAV Vs. STATE	RAMA SHANKER, NEETU BAGRI

CRL.A. P.S.-FIR No. : (SHALIMAR BAGH-242/2012)

6. CRL.A. 92/2013 JASWANT SINGH Alias BILLOO & ORS. SANJAY SHARMA
Vs. STATE OF DELHI

Other Case filed against same P.S.-FIR No. : (MANGOLPURI-617/2005)
CRL.REV.P. 451/2011 filed by JASWANT SINGH @ BILLOO & ORS (Disposed on : 05-03-2012)
CRL.A. P.S.-FIR No. : (MANGOLPURI-617/2005)

7. CRL.A. 98/2013 ARVIND KUMAR SHARMA S.B. SINGH
Vs. C B I

Other Case filed against same P.S.-FIR No. : (CBI-1-E-2001)
CRL.A. 57/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 60/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 28-05-2013)
CRL.A. 59/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 18-02-2022)
CRL.A. 62/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 16/2013 filed by ASHOK KUMAR (D. of Hearing : 30-05-2019)
CRL.A. 78/2013 filed by RAKESH MODGIL (D. of Hearing : 30-05-2019)
CRL.A. 58/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 61/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 30-11-2021)
CRL.A. 48/2013 filed by PRAMOD KUMAR GUPTA (D. of Hearing : 30-05-2019)
CRL.A. 71/2013 filed by ADARSH AGGARWAL (D. of Hearing : 30-05-2019)
CRL.A. 1442/2012 filed by DEEPAK JAIN (D. of Hearing : 14-08-2014)
CRL.A. 110/2013 filed by DEVENDER KUMAR GARG (D. of Hearing : 30-05-2019)
CRL.A. 96/2013 filed by AJAY SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 1456/2012 filed by VIJAY DAYAL (D. of Hearing : 14-08-2014)
CRL.A. 1455/2012 filed by ANIL MAHESHWARI (Disposed on : 28-05-2013)
CRL.A. 70/2013 filed by ADARSH AGGARWAL (D. of Hearing : 30-05-2019)
CRL.A. 97/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 80/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 99/2013 filed by ARVIND KUMAR SHARMA (Disposed on : 28-05-2013)
CRL.A. 100/2013 filed by KUNWAR VIJAY JUNEJA (Disposed on : 28-05-2013)
CRL.A. 81/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 146/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 30-05-2019)
CRL.A. 147/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 26-01-2030)
CRL.A. 101/2013 filed by DEVENDER KUMAR GARG (D. of Hearing : 06-12-2024)
CRL.A. 95/2013 filed by KUNWAR VIJAY JUNEJA (D. of Hearing : 30-05-2019)
CRL.A. 145/2013 filed by VINOD KUMAR BHUTANI (Disposed on : 28-05-2013)
CRL.A. P.S.-FIR No. : (CBI-1-E-2001)

8. CRL.A. 101/2013 DEVENDER KUMAR GARG VIKAS GUPTA
Vs. CBI

Other Case filed against same P.S.-FIR No. : (CBI-1-E-2001)
CRL.A. 57/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 60/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 28-05-2013)
CRL.A. 59/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 18-02-2022)
CRL.A. 62/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 16/2013 filed by ASHOK KUMAR (D. of Hearing : 30-05-2019)
CRL.A. 78/2013 filed by RAKESH MODGIL (D. of Hearing : 30-05-2019)
CRL.A. 58/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 61/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 30-11-2021)
CRL.A. 48/2013 filed by PRAMOD KUMAR GUPTA (D. of Hearing : 30-05-2019)
CRL.A. 71/2013 filed by ADARSH AGGARWAL (D. of Hearing : 30-05-2019)
CRL.A. 1442/2012 filed by DEEPAK JAIN (D. of Hearing : 14-08-2014)
CRL.A. 110/2013 filed by DEVENDER KUMAR GARG (D. of Hearing : 30-05-2019)
CRL.A. 96/2013 filed by AJAY SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 1456/2012 filed by VIJAY DAYAL (D. of Hearing : 14-08-2014)
CRL.A. 1455/2012 filed by ANIL MAHESHWARI (Disposed on : 28-05-2013)
CRL.A. 70/2013 filed by ADARSH AGGARWAL (D. of Hearing : 30-05-2019)
CRL.A. 97/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 80/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 99/2013 filed by ARVIND KUMAR SHARMA (Disposed on : 28-05-2013)
CRL.A. 100/2013 filed by KUNWAR VIJAY JUNEJA (Disposed on : 28-05-2013)
CRL.A. 81/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 146/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 30-05-2019)

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CRL.A. 147/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 26-01-2030)
CRL.A. 98/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 06-12-2024)
CRL.A. 95/2013 filed by KUNWAR VIJAY JUNEJA (D. of Hearing : 30-05-2019)
CRL.A. 145/2013 filed by VINOD KUMAR BHUTANI (Disposed on : 28-05-2013)
CRL.A. P.S.-FIR No. : (CBI-1-E-2001)

9. CRL.A. 104/2013

A K SINHA

AJIT NAIR, RUPESH KUMAR

Vs. HARISH KUMAR alias MASTER

COURT NO.27

HON'BLE MR. JUSTICE RAVINDER DUDEJA

Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

Meeting number

2513 856 5993

REGULAR MATTERS [CASES RELATED TO THE COAL BLOCKS]

1. CRL.A. 576/2023
CRL.M. (BAIL) 1049/2023

DEVENDRA DARDA
Vs. CENTRAL BUREAU OF
INVESTIGATION

MUKUL MALIK

Other Case filed against same P.S.-FIR No. : (CBI-219-2012-E-0010)
W.P.(CRL) 298/2014 filed by ANAND JAYASWAL (Disposed on : 12-03-2014)
CRL.A. 575/2023 filed by MANOJ KUMAR JAYASWAL (D. of Hearing : 11-09-2024)
CRL.A. 648/2023 filed by H C GUPTA (D. of Hearing : 23-08-2024)
CRL.A. 646/2023 filed by KS KROPHA (D. of Hearing : 23-08-2024)
CRL.A. 574/2023 filed by VIJAY DARDA (D. of Hearing : 11-09-2024)
CRL.A. 38/2024 filed by JLD YAVATMAL ENERGY LTD (D. of Hearing : 11-09-2024)
CRL.A. P.S.-FIR No. : (CBI-219-2012-E-0010)

2. CRL.A. 646/2023
WITH CRL.A. 648/2023

KS KROPHA
Vs. CENTRAL BUREAU OF
INVESTIGATION

RAHUL TYAGI

Other Case filed against same P.S.-FIR No. : (CBI-219-2012-E-0010)
W.P.(CRL) 298/2014 filed by ANAND JAYASWAL (Disposed on : 12-03-2014)
CRL.A. 575/2023 filed by MANOJ KUMAR JAYASWAL (D. of Hearing : 11-09-2024)
CRL.A. 648/2023 filed by H C GUPTA (D. of Hearing : 23-08-2024)
CRL.A. 576/2023 filed by DEVENDRA DARDA (D. of Hearing : 23-08-2024)
CRL.A. 574/2023 filed by VIJAY DARDA (D. of Hearing : 11-09-2024)
CRL.A. 38/2024 filed by JLD YAVATMAL ENERGY LTD (D. of Hearing : 11-09-2024)
CRL.A. P.S.-FIR No. : (CBI-219-2012-E-0010)

3. CRL.A. 648/2023

H C GUPTA
Vs. CENTRAL BUREAU OF
INVESTIGATION

RAHUL TYAGI

Other Case filed against same P.S.-FIR No. : (CBI-219-2012-E-0010)
W.P.(CRL) 298/2014 filed by ANAND JAYASWAL (Disposed on : 12-03-2014)
CRL.A. 575/2023 filed by MANOJ KUMAR JAYASWAL (D. of Hearing : 11-09-2024)
CRL.A. 576/2023 filed by DEVENDRA DARDA (D. of Hearing : 23-08-2024)
CRL.A. 646/2023 filed by KS KROPHA (D. of Hearing : 23-08-2024)
CRL.A. 574/2023 filed by VIJAY DARDA (D. of Hearing : 11-09-2024)
CRL.A. 38/2024 filed by JLD YAVATMAL ENERGY LTD (D. of Hearing : 11-09-2024)
CRL.A. P.S.-FIR No. : (CBI-219-2012-E-0010)

4. CRL.A. 667/2023
WITH CRL.A. 648/2023

KC SAMRIA
Vs. CENTRAL BUREAU OF
INVESTIGATION

RAHUL TYAGI

CRL.A. P.S.-FIR No. : (CBI-219-2012-E-0019)

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REGULAR MATTERS

- 5 . CRL.A. 181/2009-----| MOHD. IRFAN ASHIESH KUMAR, G.P. THAREJA
WITH CRL.A. 197/2009 | Vs. CBI
- 6 . CRL.A. 197/2009-----| ASGAR ALI ASHISH KUMAR, MR.ARVIND
Vs. C.B.I. KR.PATEL
- 7 CRL.A. 288/2009 AJAY alias DAINAL alias DAINI LOVEKESH SAWHNEY, S.K. PANDEY
Vs. STATE
P.S.-FIR No. : (SHAKARPUR-861/2007)
- 8 CRL.A. 544/2009 RAJESH M P SINGH, VIRENDER PARTAP
Vs. THE STATE SINGH (DHCLSC)

P.S.-FIR No. : (SHALIMAR BAGH-344/2005)
- 9 . CRL.A. 664/2009 PREM KHANNA R.K.SINHA,R.S.PRASAD,
CRL.M.A. 10579/2009 Vs. UOI & ANR. BALAJ SUBRAMANIAN &
SIDDHARTH NATH
10. CRL.A. 754/2009 PARMEET SINGH SANDHU S.SATYANARAYAN,RISHAB
Vs. B.S.E.S.RAJDHANI POWER RAJ JAIN,M.S.VINAIK
LTD.
11. CRL.A. 784/2009 SHIVA TEXYARN LTD. TRIDEEP PAIS,ABINASH
Vs. ASHOK KRIPLANI KUMAR MISHRA
12. CRL.A. 824/2009 SURENDER SINGH MUKESH KALIA,M.P.
Vs. STATE SINGH,ANKUR SHARMA,
SUNITA KAPIL,VNC

P.S.-FIR No. : (S.P. BADLI-337/2007)
13. CRL.A. 842/2009 PAPPU MANIKA TRIPATHY (DHCLSC)
Vs. STATE (GNCT) OF DELHI
Other Case filed against same P.S.-FIR No. : (AMBEDKAR NAGAR-424/2006)
BAIL APPLN. 1003/2007 filed by PAPPU (Disposed on : 09-MAY-07)
BAIL APPLN. 2243/2008 filed by PAPPU (Disposed on : 11-FEB-09)
P.S.-FIR No. : (AMBEDKAR NAGAR-424/2006)
14. CRL.A. 850/2009 MUNNE KHAN VIKAS ARORA,O.P.
Vs. STATE N.C.T. OF DELHI SAXENA,AJAY RAI
Other Case filed against same P.S.-FIR No. : (LODHI COLONY-114/2002)
CRL.M.C. 1666/2002 filed by MUNNAY KHAN (Disposed on : 31-JUL-02)
W.P.(CRL) 691/2002 filed by NAGINA & ORS. (Disposed on : 26-JUN-02)
CRL.M.C. 3247/2002 filed by MUNNAY KHAN (Disposed on : 01-NOV-02)
CRL.REV.P. 119/2004 filed by MUNNE KHAN (Disposed on : 25-FEB-04)
P.S.-FIR No. : (LODHI COLONY-114/2002)

HIGH COURT OF DELHI

REGISTRAR (LISTING)

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